

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 242 OF 2017**

**Dated: 24th October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Indian Wind Power Association (IWPA) .... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Vishal Gupta for A1  
Kumar Mihir for A1

Counsel for the Respondent(s) : Anand K. Ganesan for R2  
Swapna Seshadri for R2  
Neha Garg for R2  
Aditya Grover for R3

**ORDER**

Appellant seeks time.

List the matter for hearing on **05.03.2020.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK